

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5973**

**TO BE ANSWERED ON THE 3<sup>RD</sup> APRIL, 2018/ CHAITRA 13, 1940 (SAKA)**

**STUDY ON PROBLEM DUE TO CEASEFIRE VIOLATION**

**5973. SHRI G. HARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has set up a study group to examine the problems faced by people residing near the International Border and the line of control in Jammu & Kashmir in the wake of regular ceasefire violations by Pakistan;**

**(b) if so, the details thereof;**

**(c) whether the said study group has submitted any report in this regard; and**

**(d) if so, the action contemplated by the Government on the recommendations of the said study group?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): A 'Study Group' was constituted under the Chairmanship of Special Secretary (Internal Security) to examine the problems faced by people residing near the International Border and the Line of Control in Jammu & Kashmir in the wake of regular ceasefire violations by Pakistan.**

**(c) & (d): As per the assigned tasks, the Study Group visited the bordering areas / villages in the districts of Jammu, Samba, Kathua, Rajouri and**

**Poonch. Based on the recommendations of the Study Group, multiple steps have been initiated which are as under:**

- (i) Approval for construction of 14460 Bunkers i.e. 13029 Individual and 1431 Community bunkers in the border areas.**
- (ii) Compensation for damage to crops, livestock etc. by cross border firing at par with NDRF norms.**
- (iii) Approval has also been given to raise two New Border Battalions for J&K Police.**

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